



9th Nyayavalokan 2018
National Trial Advocacy
and
Judgment Writing Competition

AMENDED RULES 2018

Article 5 – Registration:

1. Registration fee for the said competition is **Rs. 8000/-** (Rupees Eight Thousand Only) without accommodations payable by Demand Draft in favour of “Pravin Gandhi College of Law” payable at “Mumbai”. The Registration Fee inclusive of accommodation is **Rs. 14000/-** (Rupees Fourteen Thousand Only) is payable by Demand Draft in favour of “Pravin Gandhi College of Law” payable at “Mumbai”.

Article 15 – Accommodation:

1. Accommodation shall be provided only on prior request. The teams who would like to avail the accommodation facility need to make a prior intimation to the Host College and send an **additional demand draft for Rs. 6,000/-** (Rupees Six Thousand Only) in favour of “Pravin Gandhi College of Law” payable at Mumbai along with the registration form.
2. Accommodation shall be provided to the participants from October 11th, 2018 (Morning) – October 15th, 2018 (Morning).

WITH REFERENCE TO ABOVE ARTICLES, PLEASE NOTE THE FOLLOWING CHANGES.

Article 5 – Registration:

1. Registration fee for the said competition is **Rs. 6000/- (Rupees Six Thousand Only)** without accommodations payable by Demand Draft in favour of “Pravin Gandhi College of Law” payable at “Mumbai”. The Registration Fee **inclusive of accommodation is Rs. 13000/-** (Rupees Thirteen Thousand Only) is payable by Demand Draft in favour of “Pravin Gandhi College of Law” payable at “Mumbai”.

Article 15 – Accommodation:

1. Accommodation shall be provided only on prior request. The teams who would like to avail the accommodation facility need to make a prior intimation to the Host College and send an **additional demand draft for Rs. 7,000/-** (Rupees Seven Thousand Only) in favour of “Pravin Gandhi College of Law” payable at Mumbai along with the registration form.
2. Accommodation shall be provided to the participants from October 11th, 2018 (Morning) – October 15th, 2018 (Morning).

